

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 3411

ANSWERED ON - 08/08/2025

DATABASE FOR INDIAN MIGRANT WORKERS

3411. SHRI RAMASAHAYAM RAGHURAM REDDY

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has a designated and periodically updated State-wise database for Indian Migrant workers in Foreign Countries;

(b) if so, the details thereof, gender-wise for Telangana;

(c) whether any steps have been taken by the Government to address issues faced by migrant workers from Telangana, if so, the details thereof; and

(d) the details of grievance redressal mechanisms available for these migrant workers and its operational mechanism?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (b) Ministry maintains data in respect of Indian workers, holding Emigration Check Required (ECR) passports, proceeding for employment to any of the 18 notified ECR category countries, through e-Migrate portal. State-wise data on the number of Emigration Clearances (ECs) granted in the last five years (January 2020 to June 2025) is given in Annexure-I. Gender-wise data of ECs issued in respect of Telangana State is given in Annexure - II.

(c)&(d) The Government of India accords highest priority to the safety, protection and wellbeing of Indian workers abroad, including those from Telangana. There are established channels to enable them to reach out to the Embassy/Consulate in case they need any assistance. They can contact the Embassy/Consulate through walk-in, email, multilingual 24x7 emergency numbers, Whatsapp number, grievance redressal portal like MADAD/CPGRAMS/eMigrate, and social media etc. There are dedicated Labour Wings for handling such matters. Pravasi Bharatiya Sahayata Kendra has been set up in key locations such as New Delhi, Dubai, Riyadh, Jeddah, and Kuala Lumpur to provide guidance and counselling to the Indian workers.

On receipt of any complaint or grievance from Indian nationals including labourers, the Embassy/Consulate pro-actively takes it up with the concerned Foreign Employer (FE) and, if needed, the work place of the aggrieved worker is also visited. The issues are also taken up with the local Labour Department and other concerned authorities of the host country for redressal.

Indian Missions/Posts regularly organize Open Houses and Consular Camps in remote areas to get feedback from Indian workers residing in such areas and to address their grievances, if any. On receipt of complaint from or on behalf of the emigrant, the same is taken up pro-actively with concerned Foreign Employer (FE) and the work place of the aggrieved worker is also visited, if required. The complaints pertaining to employment issues are also taken up with the local labour department and other relevant authorities of the host country for prompt redressal.

Further, as additional safeguard for protection and safety of the Female domestic sector workers, Government has authorized only State run Recruiting Agencies (RAs) to recruit Indian female workers holding ECR category passports for overseas employment in Gulf and other notified ECR Countries through the e-Migrate Portal.

Moreover, there is a minimum age criteria of 30 years for female workers holding ECR category passport for overseas employment to protect them against exploitation.

The Embassy/Consulate also utilizes the Indian Community Welfare Fund (ICWF) from time to time to provide financial and legal assistance to Indian nationals in distress on a means-tested basis.

Under ICWF, the major assistance includes Boarding & Lodging, Air Passage to India, Legal Assistance, Emergency Medical Care, Transportation of Mortal Remains to India, and Payment of Small Fines and Penalties.

ANNEXURE-I

Total No. of ECs granted during the last five years(01/01/2020 to 30/06/3035) - State-wise							
State	2020	2021	2022	2023	2024	2025	Total
ANDAMAN & NICOBAR	2		11	5	25	1	44
ANDHRA PRADESH	3,882	5,482	19,347	16,387	16,615	9,604	71,317
ARUNACHAL PRADESH		1	3	4	6	5	19
ASSAM	566	395	3,594	3,451	3,095	1,814	12,915
BIHAR	13,911	24,527	60,945	67,548	72,523	44,750	284,204
CHANDIGARH	30	45	346	252	197	83	953
CHHATTISGARH	33	24	126	113	140	71	507
DADRA & NAGAR HAVELI	2		3	7	2	1	15
DAMAN & DIU	11	9	16	31	19	20	106
DELHI	388	508	1,569	1,575	1,505	945	6,490

GOA	105	262	622	420	374	218	2,001
GUJARAT	1,494	1,583	3,438	3,825	4,212	2,414	16,966
HARYANA	314	459	1,232	1,326	1,354	904	5,589
HIMACHAL PRADESH	115	145	414	437	389	200	1,700
JAMMU & KASHMIR	1,095	992	4,868	5,264	4,322	2,411	18,952
JHARKHAND	831	1,481	4,322	4,326	4,760	2,824	18,544
KARNATAKA	1,476	2,143	5,700	6,209	5,811	3,361	24,700
KERALA	8,487	10,560	16,253	18,469	16,653	7,300	77,722
LADAKH				1	3	2	6
LAKSHADWEEP			2	3	1	4	10
MADHYA PRADESH	220	232	1,367	1,335	1,136	658	4,948
MAHARASHTRA	2,592	2,828	6,846	7,559	6,365	3,590	29,780
MANIPUR	4	9	13	24	63	29	142
MEGHALAYA	3	3	11	11	7	5	40

MIZORAM				2	1		3
NAGALAND	1	4	2	3	5	2	17
ODISHA	2,199	4,179	6,726	6,691	5,952	2,543	28,290
PUDUCHERRY	75	123	318	386	326	140	1,368
PUNJAB	3,317	5,983	10,654	11,505	12,575	8,609	52,643
RAJASTHAN	6,126	11,345	28,819	24,441	26,050	15,003	111,784
SIKKIM	1		4	5	5	6	21
TAMIL NADU	6,476	8,830	23,556	27,010	21,219	9,528	96,619
TELANGANA	2,984	4,375	11,990	10,372	9,850	5,642	45,213
TRIPURA	248	145	1,197	1,401	1,139	693	4,823
UTTAR							
PRADESH	28,911	35,222	123,697	142,547	138,266	81,030	549,673
UTTARAKHAND	821	864	3,627	3,744	3,239	1,566	13,861
WEST BENGAL	7,425	9,917	31,788	31,628	28,863	15,358	124,979
Total	94,145	1,32,675	3,73,426	3,98,317	3,87,067	2,21,334	16,06,964

Total No. of ECs granted for Telangana Gender-wise for the period 01/01/2020 to 30/06/2025		
Year	Gender	EC Count
2020	Female	71
	Male	2913
2021	Female	120
	Male	4255
2022	Female	200
	Male	11790
2023	Female	221
	Male	10151
2024	Female	187

	Male	9663
2025	Female	76
	Male	5566
	TOTAL	45213
